## LOK SABHA UNSTARRED QUESTION NO. 3667 TO BE ANSWERED ON 17.12.2024

## VACANT POST IN SILK BOARD

#### 3667. DR. C N MANJUNATH:

## Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) whether the Government aware that the Post of Chairman, Central Silk Board (CSB), is vacant since August 2019;

(b) the time by which the Vacant post will be filled by the Government for the smooth and effective functioning of CSB;

(c) whether the Government aware that the large quantity of domestic Silk Waste is being exported to China and value-added products are coming back to India at a higher prices;

(d) whether the Government planning for the establishment of few spun silk mills at ideal locations of the country to counter the unfair trade practices;

(e) whether the Government proposes to accord non-governmental agencies for augmenting the production of basic seed (P1) under the supervision of NSSO; and

(f) whether there is any proposal to declare mulberry cultivation area as special sericulture zone, since silk production is declining and to prevent acquisition of such land and if so, the details thereof?

# उत्तर ANSWER वस्त्र राज्य मंत्री (**श्री पबित्र मार्घेरिटा**) THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

(a) & (b): Under the provision of CSB Acts and Rules, the Government takes appropriate action to fill all vacant posts of the Central Silk Board (CSB) from time to time including the post of Chairman.

(c): Silk waste generated in the country is exported to China and other countries such as Australia, Canada, Germany, etc. Major silk product which is being imported is raw silk and not value added products made from silk waste.

(d): At present, 15 spun silk units with spindle capacity of 33,920 numbers have been established in Assam, Chhattisgarh, Karnataka, Tamil Nadu and West Bengal for conversion of the domestic silk waste into silk products.

(e) & (f): No such proposal is under consideration.